

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
32(ND)/2010

IN THE MATTER OF:

Ranjan Cosmetics (Madras) Ltd.

...

Applicant/Petitioner

Versus

SRM Infrastructure

...

Respondent

Under Section: 397/398

Order delivered on 18.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Aman Verma, Adv. Deepti Babel

ORDER

Due to paucity of time, the matter is re-notified to 31.03.2023.

**Sd/-
COURT OFFICER**